

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RANCOM HEALTHCARE PRIVATE LIMITED,
HAVING TRADING OF PHARMACEUTICAL AND MEDICAL PRODUCTS,
AT LUCKNOW

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	Rancom Healthcare Private Limited
2.	Address of the registered office	1st Floor Block-D, E-101 Phase 2 Transport Nagar, Lucknow, Uttar Pradesh, India, 226012 (As per MCA Portal)
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	1st Floor Block-D, E-101 Phase 2 Transport Nagar, Lucknow, Uttar Pradesh, India, 226012
5.	Installed capacity of main products/ services	CD is into the trading of Pharmaceutical and Medical Products
6.	Quantity and value of main products/ services sold in last financial year	As per the financial statement provide by CD as on 31.03.2022 turnover of the CD was Rs.6.68 crore
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought through email at: ibc.rancom@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought through email at: ibc.rancom@gmail.com
10.	Last date for receipt of expression of interest	05.03.2024
11.	Date of issue of provisional list of prospective resolution applicants	15.03.2024
12.	Last date for submission of objections to provisional list	20.03.2024
13.	Date of issue of final list of prospective resolution applicants	30.03.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20.03.2024
15.	Last date for submission of resolution plans	19.04.2024
16.	Process email id to submit EOI	ibc.rancom@gmail.com

Rajeev Ranjan Singh


Rajeev Ranjan Singh
Resolution Professional
IBBI/IPA-002/IP-N00707/2018-2019/12418
AFA valid upto: 31.10.2024
IBBI Reg. address: Flat No. 14049, 16 Avenue,
Gaur City-2, Greater Noida West,
Gautam Buddha Nagar, Uttar Pradesh – 201318
ibc.rancom@gmail.com, ip.rajeevsingh@gmail.com

Date: 18.02.2024
Place: NOIDA, U.P.